

**PUNJAB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON**

**Wednesday, the 22 March, 2023**

**To Construct Bypass of Amargarh**

**147. Sardar Jaswant Singh Gajjan Majra, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct bypass of Amargarh; if so, the time as to when ?

**To Construct Play Ground in Assembly Constituency Amargarh**

**148. Sardar Jaswant Singh Gajjan Majra, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state that whether it is a fact that there is no play ground in Assembly Constituency, Amargarh which is most populated city; if so, the time by which the play ground will be constructed hereat ?

**To Waive off the Loan of Farmers and Farm Labourers**

**153. Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Agriculture Minister be pleased to state:-

- a) the number of Farmers whose loans have been waived off togetherwith the amount of loan so waived off after the formation of Government;
- b) the proposal of the Government regarding waiving off the loans of farm labourers ?

**Details of Veterinary Hospitals of Assembly Constituency, Chabbewal**

**154. Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state:-

- a) the number of Veterinary Hospitals in Assembly Constituency, Chabbewal;
- b) the number of posts lying vacant out of the total posts of doctors and paramedical staff in these hospitals;
- c) the steps being taken to fill up these posts ?

**To Provide Government Bus Service for Villages of Assembly Constituency Zira**

**197. Shri Naresh Kataria, M.L.A. :-** Will the Transport Minister be pleased to state the number of routes alongwith the number of Government bus services available thereat in villages of Assembly Constituency Zira and the routes on which the bus service has discontinued, the time by which this service will be restarted on these routes ?

**To Repair the Sewerage System of City Zira**

**198. Shri Naresh Kataria, M.L.A. :-** Will the Local Government Minister be pleased to state that whether it is a fact that the sewerage system at city Zira is not functioning properly; if so, whether there is any proposal under consideration of the Government to get the said system rectified; if so, the time as to when ?

**To develop the Parks in the Areas of the Assembly Constituency Amritsar (West) for Playing Activities of the Children**

**210. Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Local Government Minister be pleased to state that whether it is a fact that there is great shortage of the parks for playing activities of the children in many areas falling in the Assembly Constituency Amritsar (West); if so, whether there is any proposal under consideration of the Government to develop the said parks; if so, the time as to when?

**To construct the Bridge on 22 Number Crossing falling in Islamabad**

**211. Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Local Government Minister be pleased to state that:-

- (a) the time by which the bridge on 22 number crossing falling in Islamabad which is under construction since a long time will be constructed;
- (b) whether it is a fact that the road from 22 number crossing to Inderpuri area is dilapidated as a result the people residing thereat alongwith the other people residing in the surrounding areas have to face immense hardships ; if so, whether there is any proposal under consideration of the government to repair the said road; if so, the time as to when ?

**Details of Cases Applied for Inheritance Transfer in Assembly Constituency Sultanpur Lodhi**

**213. Rana Inder Partap Singh, M.L.A.:-** Will the Revenue Minister be pleased to state that:-

- (a) the year-wise number of cases applied for "inheritance transfer" during the last five years in Tehsil Sultanpur Lodhi of District Kapurthala;
- (b) the year-wise number of such cases out of the above said cases which have not been approved/are lying pending for approval alongwith the reasons therefor ?

**Details of Damage to the Crops due to the Floods in Tehsil Sultanpur Lodhi and Kapurthala**

**214. Rana Inder Partap Singh, M.L.A.:-** Will the Revenue Minister be pleased to state the year-wise details of the damage caused to the crops due to floods in tehsil Sultanpur Lodhi and Kapurthala during the last six years alongwith the year-wise details of compensation paid to the concerned farmers during the said time?

**To Provide Benefits of Due Arrears of D.A. to the Employees from year 2015**

**216. Doctor Charanjit Singh, M.L.A.:-** Will the Finance Minister be pleased to state whether the Govt. considers to grant the benefits of pay commission as per 119 percent D.A. to the employees from the year 2015; if so, the time by which the due arrears of the benefits alongwith the arrears of sixth pay commission will be released; the details thereof ?

**Details of the Wages Paid to the Prisoners in Jails**

**218. Shri Jagdeep Kamboj (Goldy), M.L.A.:-** Will the Chief Minister be pleased to state:-

- a) the wages being paid to the prisoners in jails by the Government, the data of the last 15 years be provided in this regard;
- b) Whether the wages paid to the prisoners has been fixed as per the instructions issued by the Labour Department from time to time?

**Number of Prisoners Died During the Winter Seasons**

**219. Rana Gurjeet Singh, M.L.A.:-** Will the Chief Minister be pleased to state:-

- a) the Jail-Wise number of prisoners died due to cold during the last five winter seasons;
- b) the steps taken and to be taken to protect the prisoners from cold weather ?

**Details of Sanctioned Roads to be Constructed newly in Assembly Constituency Kapurthala**

**220. Rana Gurjeet Singh, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state the names of the sanctioned roads to be newly constructed alongwith the names of the sanctioned roads to be repaired, separately, during the last five years in the Assembly Constituency Kapurthala; the present status thereof ?

**Details of Number of Dispensaries alongwith the number of patients treated therein during the months of December 2021, December 2022 and January, 2023 in the State**

**221. Shri Avtar Singh Junior, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- a) the district-wise detail and total number of Health dispensaries in the state in the month of December, 2021 togetherwith the district-wise total number of patients treated in these dispensaries;
- b) the total number of dispensaries in the state in the month of December, 2022 and January, 2023 alongwith the district-wise detail and number of patients treated in these dispensaries during the said months;
- c) Whether any Health dispensaries have been closed during the period from April, 2022 to January, 2023, district-wise detail be given?

**Details of Raids conducted regarding GST on the Industries and Traders**

**222. Shri Amrinder Singh Raja Warring, M.L.A. :-** Will the Excise and Taxation Minister be pleased to state the number of raids conducted regarding GST on industries and Traders for GST collection during the previous financial year ,togetherwith the number of raids conducted regarding GST on industries and Traders by the previous Government during 2017-2022; the details thereof ?

**To recruit New Teachers in Government Primary, Elementary and Secondary Schools in Punjab**

**223. Shri Sukhwinder Singh Kotli, M.L.A.:-** Will the Education Minister be pleased to state that whether there is any proposal under consideration of the Government to recruit new teachers against the vacant posts in the Government Primary, Elementary and Secondary Schools in Punjab; if so, the details thereof togetherwith the number of posts filled up in these schools, separately?

**To Implement Mandal Commission Report for giving Reservation in State**

**224. Doctor Nachhatar Pal, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state that:-

- a) Whether it is a fact that the state Government has not implemented the Mandal Commission Report in the state which provides reservation to Scheduled Castes and Backward Classes and to the people of other weaker sections as per their population in Education and Government jobs;
- b) if the reply to part (a) above be in the affirmative, whether there is any proposal under consideration of the Government to implement the Mandal Commission Report in the state; if so, the time as to when and if not, the reasons therefor ?

**Category-wise Details of Recruitment Conducted by the Public Service Commission and Subordinate Service Selection Board from 16 March, 2022 to-date**

**225. Sardar Sukhiinder Singh Randhawa, M.L.A. :-** Will the Employment Minister be pleased to state that:-

- a) the category-wise total number of posts related to various departments published by the Public Service Commission and subordinate Service Selection Board or any other recruitment agency from 16 March, 2022 to-date;
- b) the total number of posts mentioned in part (a) above for which the required tests/examinations were conducted alongwith the declared result of the same till date;
- c) the Category-wise and Department-wise total number of candidates, separately, mentioned in part (a) above to whom the appointment letters or joining letters have been issued for the various posts till today?

**Construction of Government College at Bhadson**

**231. Sardar Gurdev Singh Dev Mann, M.L.A** :- Will the Higher Education Minister be pleased to state:-

- a) Whether it is a fact that the previous Government had given approval for the construction of Government College at Bhadson;
- b) if so, the time by which the work related to construction of Government college at Bhadson will be started ?

**Construction of a Hi-tech laboratory on 13 acres Land of Agriculture Department Nabha**

**232. Sardar Gurdev Singh Dev Mann, M.L.A** :-Will the Agriculture Minister be pleased to state:-

- a) whether the 13 acres land of the Agriculture Department on Nabha-Bhavanigarh road is being fully utilized by the department; if so, the works for which that land is being utilized;
- b) if not, whether the Government will contemplate over any proposal to construct a hi-tech laboratory for the convenience of the farmers wherein soil and water test could be conducted; if so, the time as to when ?

**To Conserve the Dried trees Alongside the Roads**

**233. Sardar Gurdev Singh Dev Mann, M.L.A** :-Will the Forest Minister be pleased to state that whether there is any proposal under consideration of the Government to cut down the dried trees legally alongside the roads; if so, the time as to when ?

**To Restart the Canal Distributary and water Channel of Canal Water**

**234. Sardar Gurdev Singh Dev Mann, M.L.A** :-Will the Water Resources Minister be pleased to state whether there is any proposal under consideration of the Government to restart the canal distributary and water channels which have been ploughed by the people; if so, the time as to when?

**To Make Efforts for the Use of Generic Medicines**

**236. Shri Raineesh Kumar Dahiya, M.L.A** :-Will the Health and Family Welfare Minister be pleased to state the statistics-wise efforts being made for the maximum use of generic medicines in the state and especially in Assembly Constituency Firozpur rural alongwith its promotion and development ?

**Number of Stadiums in Assembly Constituency, Raikot**

**241. Shri Hakam Singh Thekedar, M.L.A** :-Will the Sports and Youth Services Minister be pleased to state:-

- a) the total number of stadiums alongwith the locations thereof in the Assembly Constituency, Raikot at present and whether these stadiums have infrastructure; if not, the efforts being made by the government to fulfill the same;
- b) the names of the other villages and towns in Assembly Constituency, Raikot whereat the Government considers to construct stadiums for sports ?

**To Set-up Blood-Bank in the Assembly Constituency, Raikot**

**242. Shri Hakam Singh Thekedar, M.L.A** :- Will the Health and Family Welfare Minister be pleased to state that whether there is any proposal under consideration of the Government to set-up Blood-Bank in the Assembly Constituency, Raikot; if so, the time by which it is likely to be opened ?

**Details of Industrial Focal points Constructed in the State**

**243. Doctor Sukhwinder Kumar, M.L.A** :-Will the Chief Minister be pleased to state:-

- a) whether the focal points of the state are fulfilling the objective, mission and goals for which these were constructed; if so, the focal point-wise details of the results of the same and if not, the reasons for the same;
- b) the amount earmarked by the state Government for the renovation and extension of focal points in financial year 2022-23 alongwith the amount has been incurred till now and the policy to construct the new industrial focal points besides renovation and extension of existing industrial focal points in future; details be provided ?

**To Arrange Cleanliness Facility at Cities Bathinda, Ludhiana, Amritsar and Jalandhar of the State**

**244. Doctor Sukhwinder Kumar, M.L.A** :-Will the Local Government Minister be pleased to state:-

- a) whether the proper arrangement as sewerage, drainage of filthy water and solid management will be made in view of very poor condition of cleanliness in cities especially in Bathinda, Ludhiana, Amritsar and Jalandhar of the state so that these cities could be developed as good looking;
- b) if the reply to part (a) be in the affirmative, the amount of funds incurred during financial year 2022-23 togetherwith the policy with regard to do aforesaid works in these cities in future, the details be given ?

**Repair of Road From Raul to Rara Sahib**

**245. Sardar Manwinder Singh Gaspura, M.L.A** :-Will the Public Works (B & R) Minister be pleased to state that whether it is a fact that the condition of road from Raul to Rara Sahib is highly dilapidated; if so, the time since when the repair of this road was carried out togetherwith the extent of the road in kilometers of which the repair was carried out alongwith its duration and the time by which the repair of this road will be carried out ,now ?

**Increase in Power Generation and Transmission and to Upgrade the power Distribution system**

**246. Doctor Nachhatar Pal, M.L.A** :-Will the power Minister be pleased to state whether the State Government has taken any action in the financial year, 2022-23 to ensure the increase in power generation and transmission and to keep the power distribution system upgraded as per the constantly increasing power demand of the state to provide cost effective and uninterrupted power supply to the industrial, agricultural and domestic consumers of the state in future; if so, the details thereof and if not, the reasons therefor ?

**Details of Mental Health Institutions Registered Under Mental Health Care Act, 2017**

**247. Sardar Vikramjit Singh Chaudhary, M.L.A** :-Will the Health and Family Welfare Minister be pleased to state:-

- a) whether the government has constituted State Mental Health Authority (S.M.H.A.) under Mental Health Care Act, 2017; if so, the details thereof; if not, the reasons therefor;
- b) the number of Mental Health Institutions registered by S.M.H.A. togetherwith the names of all such Institutions;
- c) the number of clinical psychologists, Mental Health Nurses and psychiatric social workers registered with S.M.H.A.;
- d) whether the S.M.H.A. has published the register of all the Mental Health Institutions and Professionals online as mandated by the Mental Health Care Act, 2017; if so, the details thereof; and if not, the reasons therefor ;
- e) Whether the Mental Health Review boards have been constituted by S.M.H.A.; if so, the details thereof; and if not, the reasons therefor; and
- f) the steps been taken by the Government to implement precisely the provisions of Mental Health Care Act, 2017 by the Government ?

**Details of Waiving off the Debts of Self Aided Co-operative Societies**

**248. Sardar Vikramjit Singh Chaudhary, M.L.A** :-Will the Chief Minister be pleased to state:-

- a) Whether it is a fact that the previous Government had waived off the debt of self aided co-operative societies in Punjab; if so, the details thereof ;
- b) Whether the Government has paid the debt of self aided co-operative societies; if so, the de tails thereof and if not, the reasons therefor;
- c) the time by which the due benefit to the members of self aided co-operative societies will be given under debt waiving scheme ?

**To Set-up an I.C.U's. in Government Hospitals**

**250. Doctor Kashmir Singh Sohal, M.L.A** :-Will the Health and Family Welfare Minister be pleased to state that whether there is any proposal of the Government to set-up I.C.U's in the district-level Government Hospitals; if so, the time by which these units will be set-up in all districts ?

**To get Vacant the Encroached Panchayat and Other Government Lands of Assembly Constituency, Tarn Taran**

**251. Doctor Kashmir Singh Sohal, M.L.A** :-Will the Rural Development and Panchayats Minister be pleased to state:-

- a) the encroached area of Panchayati and other Government land, separately, in Assembly Constituency, Tarn Taran alongwith the area of land on which encroachment has been removed upto 20 February, 2023;
- b) the time by which abovesid Government land will be removed from encroachment ?

**To Regularize Sweepers of Government Schools**

**252. Sardar Labh Singh Ugoke, M.L.A** :- Will the Education Minister be pleased to state that whether the Sweepers of Government Schools will be regularized who are working on nominal honorarium in the schools since many years?

**To Provide Water by lift Scheme to the Farmers of Village Yatri of Assembly Constituency Maur**

**253. Sardar Sukhveer Singh Maiser Khana, M.L.A** :- Will the Water Resources Minister be pleased to state that whether there is any proposal to provide water to the farmers of village Yatri of Assembly Constituency, Maur by introducing Lift Scheme; if so, the time as to when; the details be provided?

**To Prevent the Sewerage Water of Village Ralla from discharging into Ghuman Distributary**

**254. Sardar Sukhveer Singh Maiser Khana, M.L.A** :- Will the Water Resources Minister be pleased to state that whether the Government is making any efforts to prevent the sewerage water of village Ralla from discharging into Ghuman distributary, if there is plan of Government with regard to this, the details be provided?

**To Widen Roads of Assembly Constituency Maur from 10 Feet to 18 Feet**

**255. Sardar Sukhveer Singh Maiser Khana, M.L.A** :-Will the Public Works (B&R) Minister be pleased to state that whether there is any plan to widen the roads of Assembly Constituency, Maur from 10 to 18 feet; if so, the details thereof alongwith the time by which this process will be completed ?

**To Lay Sewerage Rising Main from Sewerage Treatment Plant Maur to Lisara Drain**

**256. Sardar Sukhveer Singh Maiser Khana, M.L.A** :-Will the Water Resources Minister be pleased to state that whether it is a fact that sewerage rising main has not been laid from sewerage treatment plant Maur Mandi to Lisara drain; if so, whether there is any project under consideration of the Government alongwith the time by which it will be completed ?

**To Make Efforts to Promote the Ferozepur as Tourism**

259. **Sardar Ranbir Singh Bhullar, M.L.A.:-** Will the Tourism and Cultural Affairs Minister be pleased to state that whether the Government will make any efforts in future to promote tourism at Ferozepur and develop this place having national importance; if so, time as to when?

**Action Against Officers Responsible for Negligence During Construction of District Administrative Complex, Ferozepur**

260. **Sardar Ranbir Singh Bhullar, M.L.A.:-** Will the Revenue Minister be pleased to state that the condition of District Administrative Complex, Ferozepur is quite dilapidated which houses the offices of almost all the Government departments and whether the Government will take any action against the officers responsible for negligence during the construction of said District Administrative Complex alongwith any proposal to improve the condition of said complex; if so, time as to when?

**Agricultural Policy of the State**

261. **Shri Dinesh Chadha, M.L.A.:-** Will the Agriculture Minister be pleased to state the time since when the Agriculture Policy, if any, of the state was formulated; details be provided?

**To appoint Physical Education Teacher in Schools of Punjab**

262. **Shri Dinesh Chadha, M.L.A.:-** Will the Education Minister be pleased to state the number of middle and secondary Schools of Punjab which have physical education teachers alongwith the number of those which do not have these teachers; whether there is any plan to appoint physical education teachers in future in all of these Schools?

**To Apply Section 25(2)(5) of the Contract Labour (Regulation and Abolition) Act, 1972 in respect to Temporary Workers of G.G.S.T.P Roopnagar**

263. **Shri Dinesh Chadha, M.L.A.:-** Will the Power Minister be pleased to state that:-  
(a) whether Section 25(2)(5) of the Contract Regulation and Abolition Act, 1972 applies to the temporary workers serving in G.G.S.T.P Roopnagar; if so, whether equal pay is being paid to the temporary and regular workers serving in this plant in same place as per the said section; if not, the reasons therefor alongwith the efforts being made in future to apply it;  
(b) the status of the proposals aimed to enhance the various allowances of temporary workers serving in G.G.S.T.P Roopnagar alongwith the time as to when it will be implemented?

**To Allot the Vacant Houses in Nuhon Colony of G.G.S.T.P. Rupnagar to Contract Workers**

264. **Shri Dinesh Chadha, M.L.A.:-** Will the Power Minister be pleased to state the steps being taken to allot the vacant houses becoming dilapidated in Nuhon Colony, G.G.S.T.P Rupnagar to contract/outsources workers?

**To get vacate the encroached Government water channels constructed for Canal Water Irrigation in Baba Bakala**

267. **Sardar Dalbir Singh Tong, M.L.A.:-** Will the Water Resources Minister be pleased to state whether the Government is contemplating to get the Government water channels vacate from encroachment constructed for canal water irrigation in Assembly Constituency, Baba Bakala sahib; if so, the time by which it will be done; the details thereof ?

**Current Status of the Ambulances being Operated in the State to Provide Emergency Health Services**

268. **Sardar Vikramjit Singh Chaudhary, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-  
(a) the number of ambulances being operated by the Government to provide emergency health services in the State;  
(b) Whether the numbers of ambulances being operated as such are in proportion to the requirement of the population;  
(c) the total number of sanctioned posts of paramedics to provide emergency services in ambulances;  
(d) the number of vacant posts out of above at present;  
(e) Whether necessary training is provided to the paramedics to deal with emergency health conditions and to save lives;  
(f) the steps taken/to be taken by the Government to fill the vacant posts and to provide necessary training to the paramedics?

**Details of Government Quarters/Kothis in the State lying vacant**

269. **Sardar Ajit Pal Singh Kohli, M.L.A.:-** Will the Chief Minister be pleased to state:-  
(a) the district-wise number of Government Quarters/Kothis lying Vacant in the State alongwith the time since when the same are lying vacant togetherwith the reasons for these lying vacant;  
(b) the number of Kothis out of those Kothis which have become dilapidated due to remaining unoccupied or non-maintenance thereof togetherwith the names of the officials responsible for this negligence;  
(c) whether the Government has also conducted any checking from time to time in view of the complaints regarding further sub-letting of these quarters/Kothis; if so, the details from year 2017 to date be provided and also state the action taken against the guilty allottees/officers responsible for the same?

**Details of Re-carpeting the Various Roads Leading to Shaheed Bhagat Singh International Airport at Aerocity Mohali**

**270. Sardar Ajit Pal Singh Kohli, M.L.A** –: Will the Public Works (B&R) Minister be pleased to state:-

- a) the time by when the various roads leading to Shaheed Bhagat Singh International Airport in Aero city Mohali recarpated at first;
- b) the criteria adopted for re-carpeting the same alongwith the time by when the tender was floated;
- c) the number of the companies which responded to this tender togetherwith the name of the company to which the tender was allotted;
- d) the action taken on various levels, so far, because of damaging these roads, again and again togetherwith the amount incurred on these roads;
- e) Whether the Government will contemplate over the formation of the House Committee for thorough inquiry of these roads?

**Block-wise Details of Amount of Grant Released to Gram Panchayats of the State from 16-03-2022 to-date**

**271. Sardar Sukhiinder Singh Randhawa, M.L.A** –:Will the Rural Development and Panchayats Minister be pleased to state:-

- a) the block-wise amount of grant released to Gram Panchayats of the state from 16-03-2022 to-date;
- b) the names of head (heads) under which aforesaid grants have been released alongwith the date(dates) on which approval for these grants have been obtained by the department;
- c) block-wise amount released to Gram Panchayats under MGNREGA in the state from 01 April, 2022 to-date alongwith the total pending amount to be released to Gram Panchayats under MGNREGA till now ?

**Chandigarh  
The 21 March, 2023**

**Surinder Pal  
Secretary,  
Punjab Vidhan Sabha.**

**Note:- if any question is transferred to other department then it would be deemed to be the same department to which it has been transferred.**